OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS : DELHI

ORDER

In pursuance of Hon'ble High Court of Delhi, New Delhi posting/transfer Order No.15/D-3/Gaz.IA/DHC/2025 dated 30.05.2025 and creation of 03 new courts of District Judges and to meet with the equal distribution of pendency of the existing Court of District Judges of West District, the cases mentioned in column No.3, presently pending in the Courts mentioned in column No.2 are hereby withdrawn and assigned to the Court mentioned in Column No.4, for disposal in accordance with law, with immediate effect :-

S.No	Name of Transferor Court	Details of cases as per list attached	Name of the Transferee Court
(1)	(2)	(3)	(4)
1		More than 10 Years old cases SI. No.31 to 50, 60 to 70, 80 to 100, 105 to 115, 120 to 130, 135 to 145, 150 to 155 = 91 cases	Ms. Susheel Bala Dagar, DJ-08 (West)
		More than 05 Years old cases SI. No.205 to 222, 230 to 240, 264 to 280, 285 to 295, 300 to 320, 330 to 350, 360 to 373 = 113 cases	
		Less than 05 Years old cases SI. No.458 to 481, 491 to 500, 510 to 530, 540 to 554, 565 to 590, 600 to 635, 655 to 675, 690 to 715, 730 to 745, 765 to 790, 800 to 829 = 251 cases	
		More than 10 Years old cases SI. No.156 to 175, 180 to 190, 195 to 198 = 35 cases	Sh. Shiv Kumar, DJ-02 (West)
2	Sh. Shiv Kumar, DJ-02 (West)	Less than 05 Years old cases SI. No.145 to 160, 165 to 169, 178 to 187, 191 to 207, 213 to 234, 239 to 244, 247 to 254, 261 to 268, 277 to 299, 305 to 335 = 146 cases	Ms. Susheel Bala Dagar, DJ-08 (West)
3	Sh. Gopal Singh Chauhan, DJ-03 (West)	More than 10 Years old cases SI. No.81 to 89, 133 to 143 = 20 cases	Sh. Shiv Kumar, DJ-02 (West)
		More than 10 Years old cases SI. No.11 to 20, 23, 25, 27, 29 to 32, 36, 37, 39, 40, 45, 46, 48, 50 to 53, 65 to 70, 91 to 92, 94 to 96, 104 to 106, 109 to 113, 123 to 125, 128 to 132, 144 to 167, 169 to 172 = 82 cases More than 05 Years old cases SI. No.191 to 199, 201 to 205, 213 to 216, 221 to 226, 233 to 240, 243, 245, 247, 248, 251, 254 to 256, 265 to 268, 271, 277 to 287, 289 to 299, 302 to 307, 311 to 335, 342 to 366, 380 to 414 = 158 cases Less than 05 Years old cases SI. No.480 to 491, 496 to 498, 502 to 505, 512 to 532, 535 to 541, 549 to 555, 557 to 564, 570 to 581, 589 to 606, 610 to 628, 644 to 656, 667 to 674, 676 to 687, 690 to 702, 708 to 712, 722 to 750, 759 to 766, 769 to 775, 782 to 799, 810 to 823, 825 to 853 = 261 cases	
		More than 05 Years old cases SI. No.175 to 179, 181 to 187 = 12 cases	Ms. Susheel Bala Dagar, DJ-08 (West)

S.No	Name of Transferor Court	Details of cases as per list attached	Name of the Transferee Court
5	Sh. Anil Chandhel, DJ-04 (West)	More than 10 Years old cases SI. No.11, 31, 32, 34 to 39, 46 to 68, 80 to 84, 86 to 90 = 42 cases More than 05 Years old cases SI. No.140 to 142, 145 to 147, 150, 152, 158 to 161, 163 to 166, 182 to 186, 193 to 200, 202 to 208, 213 to 226, 232 to 240, 258 to 260, 262 to 264, 266 to 271, 311 to 331, 333 to 350 = 110 cases	Sh. Vinod Kumar Meena, DJ-10 (West)
6	Ms. Goma Dabas Gupta, DJ-06 (West)	More than 10 Years old cases SI. No.5, 7 to 10, 13 to 18, 21, 23, 24, 27, 29 to 32, 34, 36 to 38, 42 to 46 = 28 cases Less than 05 Years old cases SI. No.304 to 314, 390 to 416, 460 to 485, 497 to 511, 518 to 533, 610 to 625, 627, 628 = 73 cases	Sh. Vinod Kumar Meena, DJ-10 (West)
		More than 05 Years old cases SI. No.60, 63 to 73, 77, 78, 81, 83, 84, 88, 90 to 96, 100 to 104, 106 to 119, 125 to 134, 137 to 141, 143 to 145, 147 to 150 = 66 cases Less than 05 Years old cases SI. No.319 to 348, 351 to 380, 430 to 450 = 81 cases	Ms. Susheel Bala Dagar, DJ-08 (West)
		Less than 05 Years old cases SI. No.289 to 302, 538 to 560, 565 to 600 = 73 cases	Sh. Naveen Gupta, DJ-09 (West)
7	Sh. Arvind Bansal, DJ-05 (West)	More than 10 Years old cases SI. No.100 to 107, 120, 121, 124 to 134 = 21 cases Less than 05 Years old cases SI. No.472 to 482 = 11 cases	Sh. Vinod Kumar Meena, DJ-10 (West)
		More than 10 Years old cases SI. No.3, 4, 7, 8, 11 to 14, 18 to 22, 30 to 39, 43, 44, 50, 52, 54, 57, 59, 68 to 73, 75 to 77, 79 to 86, 109, 111 to 113, 138 to 143, 148, 149, 153, 154, 161 to 164, 175 to 183 = 74 cases	Sh. Manoj Kumar Sharma, DJ-07 (West)
		More than 05 Years old cases SI. No.422 to 433, 440 to 444, 447 to 455, 458 to 470 = 39 cases	Sh. Shiv Kumar, DJ-02 (West)
8	Sh. Manoj Kumar Sharma, DJ-07	More than 05 Years old cases SI. No.1 to 20, 50, 51, 54 to 75, 85 to 115, 133 to 143 = 86 cases Less than 05 Years old cases SI. No.1 to 50, 71 to 90, 102 to 110, 115 to 150, 180 to 200, 215 to 250, 260 to 290, 300 to 354, 362 to 390, 405 to 435, 445 to 476 = 350 cases	Sh. Vinod Kumar Meena, DJ-10 (West)

Important Note :-

- 1. The transferor Court shall send the case files/ records/proceedings to the transferee Court a day in advance and shall ensure that the list of transferred cases is displayed outside the Court room with the instructions to the parties to appear before the transferee Court on [the date fixed.
- 2. If there is any case connected with the above said case, the same shall also be sent to the transferee Court alongwith the main case.

(MADHU JAIN) PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST DISTRICT)

RP.

822/16924-16943 //Cases Transfer/Gaz./PDJ West/2025 Dated, Delhi the 09/6/25

Copy forwarded to :-

No.

- 1. The Registrar General, High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judge (HQs), Delhi.
- 3. The Judicial Officers Concerned,
- 4. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
- 5. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
- 6. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
- 7. The Reader to the undersigned.
- 8. The PS to the undersigned.
- 9. For uploading on LAYERS.
- 10. For uploading on centralized website through LAYERS.

11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi

Indaw PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST DISTRICT)

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